The other major area of corruption is the illegal capitation fees charged for professional education which ranges from a few lakhs to crores. The worst aspect of private sector corruption is the all pervasive feature of kickbacks and commissions for referrals. That they secure an unfair market advantage is one of the problems. But the much greater problem is that these are, in essence, bribes paid to secure unnecessary diagnostics and treatments.

I would request the Government's intervention to initiate three major measures to eliminate corruption in the private health sector, (i) Declare all payments of kickbacks and commissions at every level as illegal and monitor compliance of this through Citizens' Committees and tax audits. This would need legal as well as administrative measures. The Clinical Establishments Act must incorporate a ban on kickbacks in its rules. Persuade the MCI and other professional bodies also to act against such kickbacks as an ethical issue, (ii) Enforce ban on capitation fee for education of health professionals and take over or close down colleges that refuse to comply, (iii) Re-design all publicly financed health insurance programmes to eliminate corrupt practices.

Demand to ban inclusion of more castes into SCs/STs category in the country

श्री रामदास अठावले (महाराष्ट्र) : महोदय, विगत कई वर्षों में अनुसूचित जाति व जनजातीय सूची में ऐसी कई जातियों को शामिल किया गया है, जो मूल अनुसूचित जाति व जनजातीय सूची में शामिल जातियों से बेहतर स्थिति में हैं। इन जातियों को मूल अनुसूचित जाति व जनजातीय सूची में शामिल किए जाने सें इनमें पहले से ही शामिल दबी-कुचली जातियों को आरक्षण का लाभ न मिल कर हाल ही में शामिल की गई जातियों को मिल रहा है, जिसके परिणामस्वरूप सरकार की आरक्षण संबंधी नीति जरूरतमंद जातियों के अनुकूल साबित नहीं हो रही है। यदि मूल अनुसूचित जाति व जनजातीय सूची में अन्य जातियों को शामिल न किया जाए और केवल दबी-कुचली जातियों को ही आरक्षण का लाभ सुनिश्चित किया जाए, तभी इन जातियों का उत्थान संभव है।

अतः मेरा केन्द्र सरकार से अनुरोध है कि वह मूल अनुसूचित जाति व जनजातीय सूची में अन्य जातियों को शामिल किए जाने पर प्रतिबंध लगाए और आरक्षण का लाभ मूल अनुसूचित जाति व जनजातीय सूची में शामिल दबी-कुचली जातियों को ही सुनिश्चित कराने हेतु आवश्यक पहल करे।

THE VICE-CHAIRMAN (DR. SATYANARAYAN JATIYA): Shri Rajeev Chandrasekhar, not here. Shri Vijay Goel, not here. Shri Y.S. Chowdary.

Demand to issue directives to prevent accidents and give adequate financial assistance to the victims of blast of GAIL's gas pipeline in Andhra Pradesh

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, at least, 19 people have been killed in a fire accident following a blast in a gas pipeline belonging to GAIL in Andhra Pradesh on 27th June, 2014 in the East Godayari District.